

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 144 OF 2017 &
IA NOS. 366 & 365 OF 2017**

Dated: 5th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Sugar Mills Association Madhya Pradesh Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Rhea Luthra

Counsel for the Respondent(s) : Mr. S.Venkatesh
Mr. Pratyush Singh
Mr. N.Bhattacharya
Ms. Sandeep for R-1

Mr. Prushaindra Kaurav, Sr. Adv.
Mr. Nitin Gaur
Ms. Anuradha Mishra
Mr. Varun M. for R-2/MPPMCL

ORDER

IA No. 365 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

List the matter on **11.09.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**